

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

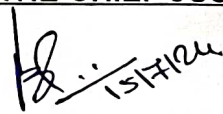
No. 11070/R.(J.)/2024

Bilaspur, Dated 15.07.2024

As per order of Hon'ble the Chief Justice, the current roster is modified as under and shall be effective from 18/07/24

<u>S. No.</u>	<u>Division Bench</u>	
<u>01.</u>	<u>Division Bench -II</u> Hon'ble Mr. Justice Goutam Bhaduri & Hon'ble Mr. Justice Radhakishan Agrawal (Up to 1.30 P.M.)	<ul style="list-style-type: none">• Tax Cases including Writ Appeals of Tax Cases.• All Writ Matters of Division Bench. (Matter relates to Ultra Vires upto the year 2022).• Criminal Appeal from the year 2020 to 2021.• Commercial Appellate Division Bench Cases.
<u>02.</u>	<u>Division Bench-IV</u> Hon'ble Mr. Justice Sanjay Agrawal & Hon'ble Mrs. Justice Rajani Dubey (Up to 1.30 P.M.)	<ul style="list-style-type: none">• All Civil Matters of Division Bench.• Company Appeal.• All Writ Matters of Division Bench. (Against the order of Tribunal constituted under Article 323-A & 323-B of Constitution of India).

BY ORDER OF HON'BLE THE CHIEF JUSTICE

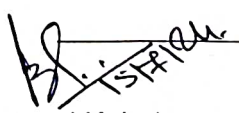

(K. Vinod Kujur)
Registrar (Judicial)

Endorsement No. 11071/R.(J.)/2024

Bilaspur, Dated 15.07.2024

1.	The Principal Private Secretary. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

6.	The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before Her Lordship.
7.	The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8.	The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9.	The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10.	The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11.	The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12.	The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14.	The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15.	The Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
16.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
17.	The Registrar (Vigilance /I & E/Judicial/S & A Cell), High Court of Chhattisgarh, Bilaspur.
18.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
19.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
20.	The Additional Registrars (Judl./D.E.&E/Admn./Classification/Criminal), I/c Registrar (Computerization/C.P.C.), High Court of Chhattisgarh, Bilaspur.
21.	The Advocate General, Government of Chhattisgarh, Bilaspur.
22.	The Secretary, High Court Legal Services Committee, Bilaspur.
23.	The Secretary, High Court Bar Association, Bilaspur.
24.	The Deputy Solicitor General of India, Central Govt., High Court Premises, Bilaspur.
25.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J)/Civil/ Criminal/ Writ/ Central Filing/Cause List Section/ Lawazima/ Paper Book & Inspection/ Library/ Protocol/ Court Officer/S.W./Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
26.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


 (K. Vinod Kujur)
 Registrar (Judicial)

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 11072/R.(J.)/20234

Bilaspur, Dated- 15 /07/2024

In exercise of the powers conferred under Section 5(1) of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts, Act, 2015 (Act No. 4 of 2016), Hon'ble the Chief Justice is pleased to constitute Commercial Appellate Division Bench comprising of Hon'ble Mr. Justice Goutam Bhaduri and Hon'ble Mr. Justice Radhakishan Agrawal in High Court of Chhattisgarh to deal with appeal(s) from the order(s)/ judgment (s) passed by the Commercial Court.


BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. VINOD KUJUR)
Registrar (Judicial)

Copy forwarded for kind information to:

1.	The Principal Private Secretary. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
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22.	The Secretary, High Court Legal Services Committee, Bilaspur.
23.	The Secretary, High Court Bar Association, Bilaspur.
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